

File No.LAW-Estt/156/2022-10-Law, Justice and Parliamentary Affairs

**GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.**

Subject:- Transfers and Postings.

Government Order No: **6041** -JK (LD) of 2022.
Dated : 18 - 08 - 2022.

In the interest of administration, sanction is accorded to the following transfers and postings with immediate effect:-

1. Mr. Muneer Ahmad Malik, Senior Law Officer presently posted in the Directorate of Litigation, Kashmir as Deputy Director Litigation is transferred and posted in the office of Chief Engineer, PW(R&B), Kashmir vice Mr. Mohammad Yousuf;
2. Mr. Raies Ahmad Qazi, Deputy Legal Remembrancer presently posted in the office of Pollution Control Board, J&K holding additional charge of Directorate of Ecology, Environment and Remote Sensing Department is transferred and posted in the office of Service Selection Board, Srinagar;
3. Mr. Muneer-ul-Hassan Bhat, Senior Law Officer presently posted in the Agriculture Production and Farmers Welfare Department is transferred and posted in the Jal Shakti Department vice Mr. Nadir Ali;
4. Mr. Mohammad Yousuf, Senior Law Officer presently posted in the office of Chief Engineer, PW(R&B), Kashmir is transferred and posted in the Skill Development Department vice Mr. Zahoor Ahmad Ganie;
5. Smt. Nisha Suman, Deputy Legal Remembrancer presently posted in the Department of Law, Justice and Parliamentary Affairs holding additional charge of General Administration Department is transferred and posted in the office of Service Selection Board, Jammu;
6. Mr. Kamal Hussain, Deputy Legal Remembrancer presently posted in the office of Transport Commissioner, J&K holding additional charge of Managing Director, JPDCL, Jammu, Managing Director, State Financial Corporation, Jammu and Directorate of School Education, Jammu is transferred and posted in the office of Divisional Commissioner, Jammu relieving Mr. Waseem Shokat Butt from his additional charge of the office of Divisional Commission, Jammu. However, he shall, continue lookafter the litigation work of the office of Managing Director, JPDCL, Jammu, Managing Director,

Asst. Secy

[Signature]

State Financial Corporation, Jammu in addition to his own duties till further orders;

7. Mr. Zahoor Ahmad Ganie, Assistant Legal Remembrancer presently posted in the Skill Development Department is transferred and posted in the Directorate of Litigation, Kashmir as Assistant Director Litigation relieving Mr. Mir Tafazul Majeed from his additional charge;
8. Smt. Aruna Gupta, Assistant Legal Remembrancer presently posted in the office of Service Selection Board, Jammu is transferred and posted in the office of Managing Director, Medical Supplies Corporation, Jammu vice Smt. Rajni Bala;
9. Mr. Zahoor Ahmad Wani, Associate Law Officer presently posted in the District Litigation Office, Budgam is transferred and posted in the Directorate of Tourism, Kashmir;
10. Mr. Nadir Ali, Associate Law Officer presently posted in the Jal Shakti Department holding additional charge of Civil Aviation Department is transferred and posted in the office of Service Selection Board, Jammu;
11. Mtr. Saima Khursheed, Associate Law Officer presently posted in the office of Service Selection Board, Srinagar is transferred and posted in the Directorate of Urban Local Bodies, Kashmir vice Mr. Amjad Hassan Wani;
12. Mr. Aeraz Mushtaq Laway, Associate Law Officer presently posted in the District Litigation Office, Kulgam holding additional charge of District Litigation Office, Shopian is transferred and posted in the Department of Law, Justice and Parliamentary Affairs;
13. Smt. Rajni Bala, Associate Law Officer presently posted in the office of Managing Director, Medical Supplies Corporation, Jammu holding additional charge of Director General, Accounts and Treasuries, J&K Jammu is transferred and posted in the Director General, Accounts and Treasuries, J&K Jammu on full time basis;
14. Mr. Mohammad Younis Bhat, Associate Law Office presently posted in the office of Inspector General of Registration, J&K is transferred and posted in the office of Service Selection Board, Srinagar;
15. Mr. Jatin Sabirwal, Associate Law Officer presently posted in the Directorate of Litigation, Jammu is transferred and posted in the office of Transport Commissioner, J&K vice Mr. Kamal Hussain;
16. Syed Asrar Ul Hussain, Assistant Law Officer presently posted in the office of Service Selection Board, Srinagar is transferred and posted in the office of Inspector General of Registration, J&K vice Mr. Mohammad Younis Bhat;
17. Mr. Rayees Ahmad Bhat, Assistant Law Officer presently posted in the office of Chief Conservator of Forest, Kashmir is transferred and posted in the District Litigation Office, Kulgam vice Mr. Aeraz Mushtaq Laway. He shall also





- lookafter the work in the District Litigation Office, Shopian, in addition to his own duties till further orders; and
18. Mr. Waseem Mohd Dar, Assistant Law Officer presently posted in the Directorate of School Education, Kashmir holding additional charge of the office of Conservator of Forest, North Circle Sopore is transferred and posted in the office of Pollution Control Board, J&K. He shall also lookafter the litigation work of the Directorate of Ecology, Environment and Remote Sensing Department;
 19. Mr. Sohil Mir, Assistant Law Officer presently posted in the office of Service Selection Board, Jammu holding additional charge of the office of Principal Chief Conservator of Forest, J&K is transferred and posted in the office of Principal Chief Conservator of Forest, J&K on full time basis; and
 20. Mr. Amjad Hassan Wani, Assistant Law Officer presently posted in the Directorate of Urban Local Bodies, Kashmir is transferred and posted in the office of Chief Conservator of Forest, Kashmir.

The above said officers/officials shall be deemed to have been relieved from the date of issuance of this Order.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government.

No: LAW-Estt/156/2022-10.

Dated: 18 – 08 – 2022.

Copy to the:-

1. Financial Commissioner (Additional Chief Secretary), Agriculture Production and Farmers Welfare Department.
2. Principal Secretary to Government, Jal Shakti Department.
3. Principal Secretary to Government, Skill Development Department.
4. Principal Secretary to Government, Civil Aviation Department.
5. Principal Secretary to the Lieutenant Governor, Raj Bhavan.
6. Principal Secretary to Government, General Administration Development Department.
7. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
8. Principal Chief Conservator of Forest, J&K.
9. Transport Commissioner, J&K.
10. Divisional Commissioner, Jammu.
11. Inspector General of Registration, J&K.
12. Director General, Accounts and Treasuries, J&K.
13. Chief Conservator of Forest, Kashmir.
14. Managing Director, JPDCL, Jammu.
15. Managing Director, State Financial Corporation, Jammu.
16. Managing Director, Medical Supplies Corporation, J&K.
17. Conservator of Forest, North Circle Sopore.
18. Director Tourism, Kashmir.
19. Director, Urban Local Bodies, Kashmir.
20. Director School Education, Kashmir.
21. Director, Ecology, Environment and Remote Sensing Department.





22. Director Finance, Department of Law, Justice and Parliamentary Affairs.
23. Director Litigation, Jammu/Kashmir.
24. Director, Archives, Archaeology and Museums, J&K Jammu.
25. Chief Engineer, PW(R&B) Kashmir.
26. Secretary, Pollution Control Board, J&K.
27. Secretary, Service Selection Board, J&K.
28. Concerned Officers for compliance.
29. District Litigation Officer, Kulgam/Shopian/Budgam.
30. Private Secretary to the Chief Secretary for information of the Chief Secretary.
31. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
32. Incharge Website.
33. Concerned officials for compliance.
34. Government Order file.


18.05.2022

(Ashish Gupta)


18-05-2022

Additional Secretary to Government.